GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1041 TO BE ANSWERED ON 04.12.2015

WELFARE OF STREET AND DESTITUTE CHILDREN

1041. SHRI C. S. PUTTA RAJU: SHRI CHANDRAKANT KHAIRE: SHRI RAM TAHAL CHOUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a) whether any estimate has been made about the number of street and destitute children in the country and if so, the details thereof, State/UT-wise;
- b) whether the Government has formulated any schemes for their welfare, education and rehabilitation;
- c) if so, the details thereof; and
- d) the funds allocated/released and utilised under such schemes during each of the last three years and the current year, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) The Ministry of Women and Child Development have not made any estimate about the number of street and destitute children in the country. However, a rapid assessment survey of street involved children carried out by Don Bosco National Forum for the Young at Risk (YaR), New Delhi and Don Bosco Research Centre, Mumbai in 16 cities of India has come to the notice of the Government of India. As per the aforesaid survey, the number of street involved children in 16 cities of the country, including metropolitan cities is as under:

SI. No.	Name of the City	Number of Street involved Children					
1.	New Delhi	69,976					
2.	Mumbai	16,059					
3.	Kolkata	8,287					
4.	Chennai	2,374					
5.	Bangalore	7,523					

6.	Hyderabad	1,797
7.	Trivandrum	140
8.	Chandigarh	2,323
9,	Guwahati	5,534
10.	Dimapur	2,455
11.	Imphal	851
12.	Shillong	872
13.	Vijayawada	2,238
14.	Salem	5,752
15.	Goa	1,287
16.	Baroda	2,428

- (b) & (c) : The Ministry of Women and Child Development is already implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) through State Governments/UT Administrations with the objective to create a safe and secure environment for overall development of children in need of care and protection, including street and destitute children. ICPS provides for setting up of Open Shelters for providing care and rehabilitation services to children in need of care and protection, including street children, in urban and semi-urban areas. The programes and activities at these Open Shelters inter-alia include age-appropriate education, access to vocational training, recreation, bridge education, linkages to the National Open School Programme (NOSP), health care, counselling etc.
- (d) The details of the funds allocated/released and utilised under Integrated Child Protection Scheme during each of the last three years and the current year. State/UT-wise is **annexed**.

Annexure

Statement referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 1041 for answer on 04.12.2015 raised by Shri C. S. Putta Raju, Shri Chandrakant Khaire and Shri Ram Tahal Choudhary "Welfare of Street and Destitute Children".

Details of Fund Sanctioned, Released and Utilized by States/UTs under ICPS during financial year 2012-13, 2013-14, 2014-15 and current year upto October, 2015.

S. No.	Name of the States/UTs	2012-13			2013-14			2014-15			2015-16 up to Oct, 2015
		Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amoun t Sanctio ned (Rs. in Lakhs)
1	Andhra Pradesh	1689.48	1689.48	1953.42	1206.50	1206.50	1107.21	301.62	301.62	275.24	238.58
2	Arunachal Pradesh	147.05	147.05	-	54.74	54.74	26.50	130.68	130.68	84.17	10.38
3	Assam	740.36	740.36	415.02	1080.00	1080.00	1020.50	1010.36	1010.36	1332.49	290.17
4	Bihar	871.78	871.78	791.62	957.56	957.56	515.42	204.75	204.75	1721.60	1486.63
5	Chattisgarh	397.30	397.30	340.90	213.34	213.34	213.34	821.24	821.24	*	316.99
6	Goa	-	-		-	-	-	100	100	240.11	55.15
7	Gujarat	1213.28	1213.28	802.81	979.35	979.35	1004.35	1925.75	1925.75	1404.29	2328.90
8	Haryana	748.85	748.85	669.14	1085.51	1085.51	846.59	1526.72	1526.72	678.15	367.61
9	Himachal Pradesh	-	-	60.33	84.96	84.96	153.23	835.71	835.71	228.25	604.04
10	Jammu & Kashmir	-	-		-	-	-	-	-	-	0.00
11	Jharkhand	-	-	11.53	144.96	144.96	471.75	36.03	36.03	*	208.17
12	Karnataka	1856.50	1856.50	2125.05	2403.63	2403.63	2388.38	3689.87	3689.87	3747.81	845.24
13	Kerala	-	-	428.16	718.17	718.17	426.65	1354.35	1354.35	1340.30	218.47
14	Madhya Pradesh	1223.10	1223.10	514.84	546.03	546.03	546.03	1889.69	1889.69	2096.53	332.46
15	Maharashtra	976.71	976.71	1115.11	557.56	557.56	1510.80	762.32	762.32	*	681.31
16	Manipur	311.28	311.28	224.93	658.15	658.15	511.26	138.48	138.48	1986.84	1765.62
17	Meghalaya	474.30	474.30	555.86	762.45	762.45	762.45	2003.83	2003.83	1975.50	1469.55

S. No.	Name of the States/UTs	2012-13			2013-14			2014-15			2015-16 up to Oct, 2015
		Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amoun t Sanctio ned (Rs. in Lakhs)
18	Mizoram	504.95	504.95	553.22	696.42	696.42	712.76	1919.02	1919.02	1919.02	2079.44
19	Nagaland	838.32	838.32	838.32	911.41	911.41	911.41	957.41	957.41	1662.70	2257.65
20	Orissa	671.33	671.33	537.93	1227.20	1227.20	1224.57	2544.82	2544.82	1786.31	519.04
21	Punjab	-	-	10.46	191.27	191.27	216.10	507.12	507.12	570.61	135.46
22	Rajasthan	2014.93	2014.93	1930.62	2347.56	2347.56	2288.27	3395.82	3395.82	3654.40	828.13
23	Sikkim	-	-	-	15.97	15.97	54.55	390.24	390.24	413.88	562.00
24	Tamil Nadu	4326.82	4326.82	1672.87	2131.05	2131.05	1541.83	3067.10	3067.10	2804.89	825.04
25	Telangana	-	-	-	-	-	-	2087.59	2087.59	203.53	354.88
26	Tripura	190.30	190.30	190.30	124.42	124.42	124.42	1227.34	1227.34	1073.70	200.06
27	Uttar Pradesh	1662.48	1662.48	1608.77	1109.39	1109.39	1009.45	1798.90	1798.9	3552.11	476.29
28	Uttarakhand	-	-		333.92	333.92	-	83.48	83.48	11.05	50.71
29	West Bengal	547.06	547.06	691.92	2373.04	2373.04	2046.26	2574.04	2574.04	4348.35	508.67
30	Andaman & Nicobar Island	-	-	-	-	-	-	145.90	145.90	-	36.03
31	Chandigarh*	49.84	49.84	49.84	17.58	17.58	42.26	362.22	362.22	*	418.17
32	Dadra & Nagar Haveli	12.78	12.78	12.78	2.09	2.09	3.15	68.61	68.61	6.71	12.90
33	Daman & Diu	16.53	16.53	7.86	69.28	69.28	19.32	80.61	80.61	32.73	13.80
34	Delhi	1093.98	1093.98	319.15	404.73	404.73	502.44	606.22	606.22	838.68	60.90
35	Lakshadweep	-	-	-	-	-	-	-	-	-	0.00
36	Puducherry	150.00	150.00	348.09	64.66	64.66	340.46	1168.57	1168.57	*	102.46